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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/132/2016
NAME OF THE PETITIONER(S) : KM Abdul Rahiman Mather & 3 others
NAME OF THE RESPONDENT(S) : M/s Mather & Company Private Limited & 10 others
UNDER SECTION : 397/398, 237 of CA 56 & 59 of CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) T.V.P. Sai Vihari
for Hari Sham Karmar

Counsel for
Petitioner

T.V.P. Sai Vihari

(2) S. SIDDHARTHAN
for NRE ARUNNATHARAJAN

Counsel for
Respondent.

S. S. Siddharthan

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Shri S Siddharthan, counsel for R1 to R3, R5 to R7 & R9 present and submitted that he has filed a memo on behalf of R7 adopting the counter filed by R1 & R2. He prayed time for filing vakalat on behalf of R9. Time extended at request for filing vakalat and counter on behalf of R7. Put up on **06.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)